

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 13th February, 2018
Time : 11.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 159/2018 & M.A. No. 160/2018 IN Original Application No. 489/2014	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Munawwar Naseem & Mr. Iqbal Tahir, Adv. for Applicant in M.As.
AFTER NOTICE			
2.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshar Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5
3.	Original Application No. 50/2018	Victor Dhissa Vs. Central Pollution Control Board & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Mr. Bhupender Kumar, LA for CPCB Mr. Rakesh Mahajan, Adv. for R-3
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 732/2017 (M.A. No. 1400/2017)	Shobhit Chauhan Vs. Union of India & Ors.	Mr. Shivam Bajaj, Adv. for Applicant Mr. Ravindra Kumar Gupta, Adv. Ms. Deep Shikha Bharti, Adv. for UP Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Saroj Anand Jha, Adv. Mr. Sarojanand Jha, Adv. for DHICDC
FOR HEARING			
5.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Kamal Singh, AAG for R-3 & 4 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
6.	Original Application No. 273/2016 (M.A. No. 28/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Sandeep Singh, Adv. for State of U.P. Mr. Joby P. Varghese, Adv.
7.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rahul Verma, AAG for Uttarakhand Ms. Priyanka Swami, Adv. for GNN Mr. Rajesh Raina, Adv. for R-3 Mr. S. A. Zaidi, Adv.

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